

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sandhya Prakash Limited Date of Commencement of Liquidation: 04-10-2019; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Devendra Jain; Last 5 digit of registration number: 10484

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				6579141				NA
3	Secured financial creditors	2	2536421090	1	2392901444	0	0	143519646	Annexure 3
4	Unsecured financial creditors	3	874485060	3	241080748	0	21983375	611420937	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	102	28950075	0	0	0	0	28950075	Annexure 6
7	Operational creditors (Government Dues)	5	190682008	3	17971033	0	110728	172600247	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	132654438	21	82142713	0	21807169	28704556	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		139	3763192671	28	2740675079	0	43901272	985195461	